## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

Sharanya.V

REPRESENTATION BY WHOM

SHARANYA VAIDYANATHAN

PETITIONER

FOR B. GIRIDHARA RAD

GODA RAGHAVAN

FOR ANIRUSH KRISHWAN

RESPONDENT

## **ORDER**

Counsel representing both the parties are present and stated that the matter is likely to be settled and the first round of talks have already been completed. They stated that they need one more sitting for finalising the settlement and prayed time for the same. Time extended at request. Put up on 27.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)